

**HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)**

O R D E R

No 1038 Dated 17/11/2018

Shri Rasal Singh, Assistant Registrar (Infrastructure Section)
High Court (Main Wing) Jammu is hereby nominated as Nodal Officer for uploading the data related to Judicial Infrastructure and Judicial officers in respect of District and Subordinate Courts under the jurisdiction of this Hon'ble Court on every month of the Web portal ([URL:http://10.2332.70.8081](http://10.2332.70.8081) / Sanction data /) by every 5th of the following month.

By Order.

(Sanjay Dhar)
Registrar General

No: 45/13-18/9.5 Dated: 17/11/2018
Copy to the:-

1. Principal Secretary to Hon'ble The Chief Justice, High Court of J&K, Jammu for information of Her Lordship.
2. Shri G.R.Raghavender, Joint Secretary, Govt. of India, Ministry of Law and Justice (Department of Justice) Jaisalmer House, 26, Mansingh Road, New Delhi-110011 for information. This is in reference to your D.O. letter dated 02-07-2018.
3. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
4. Shri Rasal Singh, Assistant Registrar (Infrastructure Section) High Court (Main Wing) Jammu.
.....for information and further necessary action.
6. CPC, e-Courts, High Court of J&K, Jammu for information and with the request to upload the same on the official Website of J&K, High Court for information of all concerned.

Registrar General